

(A)

**Central Administrative Tribunal**  
**Principal Bench, New Delhi**

C.P.No.326/2005 in O.A.No.1753/2003

Wednesday, this the 21<sup>st</sup> day of September 2005

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)**  
**Hon'ble Shri Shanker Raju, Member (J)**

Dr. A.K. Alok  
S/o Shri R.K. P. Verma  
R/o K-22-F, SFS Flats  
Saket, New Delhi

..Applicant

(By Advocate: Ms. Ananya Verma for Shri Atul Kumar)

Versus

Shri S.P. Aggarwal  
Secretary (Medical)  
Department of Health  
Govt. of Delhi  
New Delhi Secretariat  
Near ITO, New Delhi

..Respondent

(By Advocate: Shri Vijay Pandita)

**O R D E R (ORAL)**

**Shri Shanker Raju:**

In the light of the order passed by the respondents on 20.9.2005, present CP is dismissed with liberty to the applicant to take recourse under the law. Notice issued to the respondent is discharged.

*S. Raju*  
(Shanker Raju)  
Member (J)

/sunil/

*V.K. Majotra*  
(V.K. Majotra)  
Vice Chairman (A)